

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 2220/1995

New Delhi this the 19th day of March, 1996

HON'BLE SHRI JUSTICE P. K. SHYAMSUNDAR, ACT. CHAIRMAN
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

1. Indian Statistical Service Association (Regd.), IV Floor, Sardar Patel Bhawan, Parliament Street, New Delhi through its Secretary, Shri M. V. S. Ranganathan S/O Dr. M.S.M. Sarma, R/O B2A-128, Janakpuri, New Delhi.
2. Shri T. S. Krishnan S/O Shri S. K. Subbaiyan, Deputy Adviser, Planning Commission, 270 Yojana Bhawan, Sansad Marg, New Delhi.
3. Shri T. R. Mohanty S/O Rabi Narayan Mohanty, Computer Literate, Inter State Council Secretariat, Ministry of Home Affairs, Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi.
4. Shri R. G. Mitra S/O R. S. Mitra, Senior Research Officer, Office of Registrar General of India, West Block I, R.K.Puram, New Delhi.
5. Smt. G. Mythili, Research Officer, Planning Commission, Yojana Bhawan, New Delhi.
6. Shri G.S.N. Murthy, Deputy Secretary, Ministry of Defence, Sena Bhawan, New Delhi.
7. Shri N. K. Sharma, Senior Research Officer, Planning Commission, Yojana Bhawan, New Delhi.

... Applicants

(Applicant No.1 in person)

-Versus-

1. Union of India through Secretary, Ministry of Planning, Deptt. of Statistics, IV Floor, Sardar Patel Bhawan, Parliament Street, New Delhi.

2. Shri N. M. Swamy,
Joint Director,
National Sample Survey
Organisation (Field Operations
Division), 'C' Block,
III Floor, Pushpa Bhawan,
Pushpa Vihar, Madangiri Road,
New Delhi. Respondents

(None for the respondents)

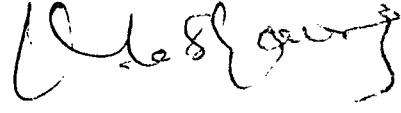
O R D E R (ORAL)

Shri Justice P. K. Shyamsundar —

Applicant present seeks leave to withdraw this application. It is accordingly dismissed as withdrawn.



(K. Muthukumar)
Member (A)



(P. K. Shyamsundar)
Acting Chairman